

**Bairabi Hydrel Project in Mizoram**

\*173. DR. C. SILVERA: Will the Minister of ENERGY be pleased to state:

(a) Whether Government propose to set up Bairabi Hydrel Project in Mizoram;

(b) if so, the amount likely to be incurred on this project;

(c) the quantum of power likely to be generated therefrom;

(d) whether any tentative programme to launch the project has since been drawn up;

(e) if so, the details thereof together with progress made so far; and

(f) when it is likely to be completed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The detailed project report for Bairabi (Dhaleshwari) multipurpose hydro-electric project in Mizoram, envisaging an installed power generation capacity of 120 MW was prepared by the National Hydro-electric Power Corporation. The scheme was technoeconomically cleared by the Central Electricity Authority in October 1988 subject to the following conditions;—

(i) Only 60% of the Project cost (i.e. Rs. 171.24 crores out of a total estimated cost of Rs. 273.95 crores) would be allocated to power generation;

(ii) the project is to be cleared by the Advisory Committee of the Ministry of Water Resources and Concurrence of the concerned Departments to be obtained for sharing of costs.

(iii) the project is to be cleared from environment and forest angles.

The Central Electricity Authority cleared the power component of the project for an estimated amount of Rs. 171.24 crores, including the transmission cost of Rs. 171.18 crores (at April, 1988 price level).

(c) With an installed capacity of 120 MW, the quantum of power likely to be generated from the project is 345 million units in a 90% dependable year.

(d) to (f). The project has been envisaged as a multipurpose project. The Central Electricity Authority has, however, technoeconomically cleared only its generation component. The project has not so far been cleared by the Advisory Committee of the Ministry of Water Resources. It has been rejected by the Ministry of Environment and Forests in January 1989. The project report envisages a period of construction of 7 years. Execution of the project can commence after the requisite clearances are obtained.

**Jobs for Men in Coal India Limited**

\*174. SHRI D. AMAT: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal India Limited and its subsidiaries have identified a number of jobs as all men all jobs;

(b) if so, the nature of jobs so identified; and

(c) the effect of this policy on manpower and cost structure of coal in the Coal India Limited and its subsidiaries?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). With a view to meeting the requirements of modern technology and improving produc-

tion and productivity, a Sub-group of Joint Bipartite Committee for Coal Industry-III had recommended introduction of "all men-all job" system or introduction of multi-job concept, the nature of various jobs so identified where this system can be advantageously adopted for mechanised underground workings, are as under:—

- (i) Operation of face conveyor and stage loader etc.
- (ii) Operation of cutting /loading machines, etc.
- (iii) Drilling operations.
- (iv) Carrying of explosives and stemming material etc.
- (v) Dressing of faces etc.
- (vi) Erection/shifting of face supports and gate roads in the vicinity of faces.
- (vii) Conveyor shifting.
- (viii) Water spraying.
- (ix) Helping electrical and mechanical fitters in case of breakdowns.
- (x) Cleaning and loading of spilled coal.
- (xi) Any other job incidental or connected with the face work.

(c) The system has been tried in a few mines of Eastern Coalfields Limited, Bharat Coking Coal Limited and Western Coalfields Limited on an experimental basis. The system is not aimed at bringing about reduction in manpower but to have more production from the same number of persons through improved productivity. Since improvement in productivity and reduction in cost of coal

production is likely to be different in different cases, a general quantification is not possible.

[*Translation*]

**Halt near Bijull on Darbhanga-Sakri Line**

\*175. SHRI HUKMDEO NARAYAN YADAV: Will the Minister RAILWAYS be pleased to state:

(a) whether there is a demand to provide a halt near Bijuli on Darbhanga-Sakri line in Bihar; and

(b) if so, when it is likely to be provided?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The halt is not justified.

[*English*]

**Bonds for Funding Rail Projects**

\*176. SHRI Y.S. RAJA SEKHAR REDDY:  
PROF. YADUNATH PANDEY:

Will the Minister RAILWAYS be pleased to state:

(a) whether there is a proposal to raise funds through issue of public bonds for financing the Kinkan Railway Project;

(b) if so, the details thereof;

(c) whether similar bonds are proposed to be issued in respect of railway projects in other parts of the country;

(d) if so, the details of such projects and names of the States where it is proposed to have those projects; and